NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. H. VIJAY PRASAD

S. KARTIK

FOT T.M. NAIDUFCO.

Practicing Company Secretary

Coursel for the petitioner

for Kespondents

Mr. T.M. Vijay Prasad, PCS present. Mr. S. Karthik, Counsel for Respondents present. Counsel for Respondents is directed to make compliance of the order dated 28.04.2017 within one week by providing a copy to the other side. The other side shall seek instructions from his client and report to the Bench about the

progress of the settlement talks. Put up on 07.07.2017.

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(CH. MOHD. SHARIEF MEMBER (JUDICIAL)